

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3898
ANSWERED ON:08.08.2002
WASTEFUL EXPENDITURE IN GOVERNMENT DEPARTMENTS
AMAR ROY PRADHAN

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether his Ministry are aware that Ministry of Finance have taken steps to minimise wasteful expenditure in Government Departments and have already identified that there are certain sectors in which Wasteful expenditure is maximum in various Government Department;
- (b) if so, details of such sectors of his Ministry/Department under him, which have been identified by that Ministry for the purpose and quantum of wasteful expenditure identified therein during each of the last three years as on December 31, 2001; and
- (c) the steps taken so far by his Ministry to curtail/stop such wasteful expenditure?

Answer

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

- a) Yes Sir.
- b) No sector specific to the Ministry of Law and Justice, has been identified by the Ministry of Finance for the purpose.No wasteful expenditure has been noticed during the last three years.
- c) All the austerity instructions issued by the Ministry of Finance from time to time are being duly followed.